

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No. HHC/GAZ/14-53/74-V-

Dated Shimla, the 29th April, 2013**NOTIFICATION**

In the interest of administration, the following transfers and postings of the members of the H.P. Judicial Service are hereby ordered with immediate effect:-

1.	Shri D.K. Sharma, Registrar Vigilance, High Court of H.P., Shimla is transferred and posted as District and Sessions Judge, Una
2.	Shri Sushil Kukreja, District and Sessions Judge, Bilaspur is transferred and posted as District and Sessions Judge, Kinnaur at Rampur Bushahr
3.	The services of Shri A.S. Jaswal, District and Sessions Judge, Kinnaur at Rampur Bushahr are placed at the disposal of the State Government for being posted as Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla
4.	Shri S.L. Sharma, District and Sessions Judge (Forest), Shimla is transferred and posted as District and Sessions Judge, Solan.
5.	Shri Virender Singh, District and Sessions Judge, Mandi is transferred and posted as District and Sessions Judge, Kangra at Dharamshala
6.	Shri S.C. Kainthla, District and Sessions Judge, Solan is transferred and posted as District and Sessions Judge, Mandi
7.	The services of Shri Rajeev Bhardwaj, President District Consumer Disputes Redressal Forum, Mandi are recalled and he is posted as District and Sessions Judge, Bilaspur.
8.	Shri Baldev Singh, District and Sessions Judge, Kullu is transferred and posted as District and Sessions Judge (Forest), Shimla
9.	The services of Shri Purender Vaidya, Labour Court-cum-Industrial Tribunal, Shimla are recalled and he is posted as District and Sessions Judge, Kullu
10.	The services of Shri J.N. Yadav, Addl. District and Sessions Judge, Solan on his placement as District and Sessions Judge are placed at the disposal of the State Government for being posted as President District Consumer Disputes Redressal Forum, Mandi.
11.	Shri Virender Sharma, Addl. District and Sessions Judge-I, Shimla is transferred and posted as Addl. District and Sessions Judge-I, Solan.
12.	Dr. Baldev, Addl. District and Sessions Judge-I, Mandi is transferred and posted as Additional District and Sessions Judge-I, Shimla.
13.	Shri K.K. Sharma, Addl. District and Sessions Judge-II) Solan is transferred and posted as Additional District and Sessions Judge-II, Kangra at Dharamshala
14.	Shri P.P. Ranta, Addl. District and Sessions Judge, Ghumarwin is transferred and posted as Addl. District and Sessions Judge-II, Mandi
15.	Shri Davinder Kumar, Addl. District and Sessions Judge-II, Una is transferred and posted as Additional District and Sessions Judge-I, Una
16.	Shri Yogesh Jaswal, Addl. District and Sessions Judge-II, Shimla is transferred and posted as Additional District and Sessions Judge, Ghumarwin

